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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(COMM) 260/2023

**PYROTECH WORKSPACE SOLUTIONS PVT. LTD.**

.....Plaintiff

Through: Ms. Yashi Agrawal, Advocate

versus

**HARMONY SYSTEMS & ANR**

.....Defendant

Through: Mr. Karan Bajaj, Ms. Aastha

Arora, Advocates for D-1

Mr. Anirudh Bhatia, Ms. Shreya

Sethi, Advocates for D-2

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI**

**ORDER**

**05.12.2025**

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1. The matter has been listed today for carrying out admission / denial of documents. Documents in physical form have not been filed by any of the parties. Joint document schedule is also yet to be filed. Let the same be now filed within six weeks.

2. Plaintiff and defendant no. 1 are also trying to settle the matter.

3. Matter is already listed before the Hon'ble Court for 12.01.2026. Be placed before the Hon'ble Court on the date already fixed i.e. 12.01.2026, for further directions.

**Dr. AJAY GULATI**

**(DHJS),**

**JOINT REGISTRAR (JUDICIAL)**

**DECEMBER 5, 2025/sk**